

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1037

ANSWERED ON:10.07.2009

INCLUSION OF COMMUNITIES IN ST LIST

Bwiswmuthiary Shri Sansuma Khunggur;Dubey Shri Nishikant ;Sardinha Shri Francisco;Singh Baba Shri K.C.

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) Whether the Union Government has received proposals from various State Governments including Assam, Goa, Jharkhand and Uttarakhand for inclusion of various communities in the list of Scheduled Tribes;

(b) if so, the details thereof, Community-wise, State-wise; and

(c) the steps taken/likely to be taken thereon?

Answer

MINISTER OF STATE FOR TRIBAL AFFAIRS (DR.TUSHAR A. CHAUDHARY)

(a) to (c): Yes. The Ministry of Tribal Affairs has over the years received proposals in excess of 1000 from various Organizations and State Governments/Union Territory Administrations including Assam, Goa, Jharkhand and Uttarakhand for inclusion of various communities in the list of Scheduled Tribes.

In order to ensure that only genuine cases are taken up for inclusion in the list of Scheduled Tribes, the modalities approved for dealing with such proposals require that the concerned State Government/UT Administration send the proposal along-with its justification and the Registrar General of India and the National Commission for Scheduled Tribes should agree to the proposal. All proposals are dealt in terms of these modalities and only those proposals which have been agreed to by all the above three agencies are taken up for inclusion through amending legislation.